

गर्मी के कारण अपने स्वास्थ्य को ठिकाने के लिये पैसा चाहिये और जहाँ साधारण पीने का पानी भी खरीदना पड़ता है वहाँ के कर्म-चारियों को राहत देना आवश्यक नहीं महसूस करते ?

डा० राम सुभग सिंह : जहाँ तक आवश्यकता महसूस करने की बात है इसमें दो राये नहीं हैं। आवश्यकता हम महसूस करते हैं। लेकिन अभी रेगिस्तानी इलाकों में जो हम टैंक बैगन से पानी भेजते हैं उसके लिये अभी कोई इस तरह का किसी जोनल रेलवे से सुझाव नहीं आया है कि वहाँ अलग से कोई इंतजाम किया जाय।

श्री सुन्दर सिंह भंडारी : क्या इन कर्म-चारियों की तरफ से कोई प्रतिवेदन इस सम्बन्ध में मंत्री महोदय के पास आया है ?

डा० राम सुभग सिंह : अभी मूल प्रश्न के भाग (ख) के जवाब में मैंने बताया कि रेगिस्तानी क्षेत्रों में विशेष भत्ता देने के लिये कोई आवेदन या प्रतिवेदन नहीं मिला है।

श्री सुन्दर सिंह भंडारी : क्या मैं यह मानूँ कि अगर इस तरह का कोई प्रतिवेदन मंत्री महोदय के पास आये तो इस संदर्भ में वे उचित विचार करेंगे ?

डा० राम सुभग सिंह : असल में रेल के कर्मचारियों के लिये जहाँ कहीं भी वे कठिन स्थिति में काम करते हैं हम लोगों की पूरी हमदर्दी है और उनकी कठिनाइयों को दूर करने के लिये हम यथाशक्ति उपाय करते हैं। लेकिन अब इस सवाल में चूँकि उनका कोई प्रतिवेदन नहीं आया है, इसलिये माननीय सदस्य जाकर उनसे कहें कि तुम अपना प्रतिवेदन भेज दो तो पता नहीं वह कहाँ तक ठीक होगा।

श्री सुन्दर सिंह भंडारी : यह जो समुद्र तल से 1,000 मीटर की ऊँचाई दी गई है, इसका क्या मापदंड है ?

डा० राम सुभग सिंह : ऊँचे पहाड़ों की बात मैंने बताई है।

श्री सुन्दर सिंह भंडारी : क्या

श्री सभापति : सुन्दर सिंह जी, आपने कई सवाल कर लिये हैं।

SHRI A. D. MANI : May I ask the Minister whether at any time the concerned railway union had discussed the matter informally with him ? Did they try to bring it up at least in an informal discussion with the railway authorities regarding compensatory allowance for people staying in such desert areas ?

DR. RAM SUBHAG SINGH : When the hon. Member says that, I shall say that this has not been brought to my notice.

SHRI M. P. BHARGAVA : May I know, Sir, from the hon. Minister whether he is in a position to admit or deny that some of the railway employees have to purchase water, and if that is a fact, what arrangements are being made to see that none of the railway employees have to purchase water ?

DR. RAM SUBHAG SINGH : Well, Sir, I can straightway say that wherever a railway station exists, it is our concern to supply water and we will not allow a situation where they are made to purchase water, if they are living in the station precincts.

SHRI B. K. P. SINHA : May I know, Sir, if any scientific study has been made by the Railway Ministry about the calories required by a person living in the desert areas, to keep himself in good health ? What type of diet would he need to keep himself in perfect health ? What calories would be required ?

DR. RAM SUBHAG SINGH : We know about India as a whole and on that basis we go on.

POWER TILLER PROJECT ON PUNJAB

*31. SHRIMATI LALITHA (RAJAGOPALAN) : Will the Minister of INDUSTRY be pleased to refer to the reply given to Starred Question No. 207 in the Rajya Sabha on the 24th February, 1966 and state :

(a) whether the Central Government have since accepted the Punjab Govern-

ment's proposal to set up a power tiller factory in public sector; and

(b) if so, whether the factory has been set up?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA) : (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b) The Government of Punjab have submitted two alternative proposals for the manufacture of power tillers, one in collaboration with a Japanese firm and the other with the Central Mechanical Engineering Research Institute, Durgapur.

In the case of the scheme involving collaboration with Central Mechanical Engineering Research Institute, the Government of Punjab have been given time upto 30-9-66 for submitting a detailed scheme. In the meantime, their scheme involving Japanese collaboration is being examined.

SHRIMATI LALITHA (RAJAGOPALAN) : According to the statement, the Government of Punjab have been given time up to 30-9-66. The Central Mechanical Engineering Research Institute is to submit a detailed scheme. The policy of the Government is to give incentives to internal producers, whether in the private sector or public sector. So, why should they consider at the same time having Japanese collaboration, when a time-limit has been given to our Engineering Institute up to 30-9-66?

SHRI BIBUDHENDRA MISRA : These were two separate proposals. As a matter of fact, there have been many collaborations with Japan so far as power tillers are concerned. So far as the Central Mechanical Engineering Research Institute, Durgapur, is concerned, both the U.P. Government and the Punjab Government want to put up a composite scheme with hundred per cent indigenous content. They are making that attempt. Since the scheme is not ready the Punjab Government has asked for extension of time.

श्री विमलकुमार मन्नालालजी चौरड़िया :

क्या श्रीमान यह बतलायेंगे कि यह पावर टिलर्स के निर्माण के कार्य के बारे में अभी जो विचार चल रहा है, वह कब तक पूरा हो जायगा ? दूसरी बात यह है कि क्या कृषि मंत्रालय से भी इस प्रकार के पावर टिलर्स के उपयोग के बारे में अच्छी तरह से जांच करवा ली जायेगी इसके निश्चित करने से पूर्व ?

SHRI BIBUDHENDRA MISRA :

All these power tillers, for which manufacturing licences have been given, have been tested in the test house and have been certified by the Ministry of Food and Agriculture also.

SHRI I. K. GUJRAL : Could I ask the hon. Minister what is the estimated requirement of power tillers in the country and what is the total installed capacity, which the Ministry proposes to set up by the end of next year?

SHRI BIBUDHENDRA MISRA :

So far as the target is concerned, no target was fixed for the Third Plan. Now, the estimated requirement roughly, by the end of the Fourth Plan, will be somewhere in the region of 60,000 or 75,000 and so far licences have been issued for the manufacture of 60,000 per annum.

OFFER OF C.S.I.R. TO MANUFACTURE T.V. SETS

*32. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Council of Scientific and Industrial Research objected to the issue of licence for import of Television sets;

(b) whether it is also a fact that Council of Scientific and Industrial Research had submitted a detailed scheme for manufacture of television sets in India and that foreign exchange for the scheme was not granted to them; and

(c) if replies to parts (a) and (b) above be in the affirmative, what are the reasons therefor?